

HIGH COURT OF TRIPURA
AGARTALA

No.F.11(14)-HC/2019/13231 Dated, Agartala, the 8th August, 2019

NOTIFICATION

Reference: **This Registry's Advertisement No. F.11(14)-HC/2019/10770 dated, Agartala, the 8th July, 2019 for filling up 02 vacancies in Grade-III of Tripura Judicial Service.**

As vacancies in the Grade are likely to be increased, further process in the selection process pursuant to the Advertisement dated 08.07.2019 is deferred in terms of the Order dated 30.07.2019/31.07.2019/01.08.2019 of the Hon'ble Supreme Court of India passed in Civil Appeal No. 1867/2006 [Malik Mazhar Sultan & Anr. Vrs. U.P. Public Service Commission through its Secretary & Ors.].

However, the candidates who applied for the post and were found eligible may remain prepared for appearing in the examination which is likely to be conducted in near future.

By Order

Sd/-

(S.G. Chattopadhyay)
Registrar General

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The System Analyst, High Court of Tripura for uploading the same in the official website of the High Court.


8.8.19
Registrar General